## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:1566 ANSWERED ON:09.08.2011 SLUM DEVELOPMENT Bajirao Shri Patil Padamsinha

## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of slums and slum households in the country at present in comparision to the year 2001, State-wise and UT-wise;

(b) the number of proposals received from the State Governments for development of slums during each of the last three years and the current year and the action taken thereon, State-wise; ----2/--2-

(c) the funds provided by the Union Government to the States for the purpose, city and town-wise;

(d) the details of works undertaken under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the development of slums, State-wise;

(e) whether the Government proposes to formulate a national policy to deal with the rising number of slum clusters in the urban areas including metropolitan cities of the country; and

(f) if so, the details thereof and the action taken thereon alongwith the target fixed for implementation of the same?

## Answer

## THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): State-wise and UT-wise details of slum population estimates as per Report of the Committee to look into the various aspects of the Slum Statistics/Census for 2001 and 2011 are at Annexure-I.

(b): State-wise details of proposals received from the State Governments for development of slums during each of the last three years and the current year and the action taken thereon by way of sanctioning Additional Central Assistance for project proposals submitted under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) are at Annexure-II and Annexure-III respectively.

(c): City and town-wise details of funds provided so far by the Union Government to the States for development of slums under BSUP and IHSDP are at Annexure-IV and Annexure-V respectively.

(d): State-wise details of dwelling units sanctioned, completed and those in progress so far under BSUP and IHSDP- components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the development of slums are at Annexure-VI and Annexure-VII respectively.

(e) and (f): No, Madam. Slum development is a State subject. However, the Government has launched a new scheme 'Rajiv Awas Yojana' (RAY) on 02.06.2011 aimed at ushering in a Slum-Free India. The scheme envisages providing Central support to those State Governments who are willing to assign property rights to slum dwellers. As part of preparatory activities an amount of Rs. 99.99 crore has been released to State Governments for undertaking slum survey, mapping of slums, preparation of slum information system and slum-free city and state plans. RAY aims at 'whole slum', all slum', whole city approach'. The guidelines of RAY envisages that the scheme would be implemented at the pace of the States. It is upto the States to fix targets for preparation of implementation of Slum-free City Plans in a phase manner for availing Central support.